

COURT NO. 29**THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN**

To be Heard on Wednesday The 8th day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK OR AT 04:15 PM, WHICH EVER IS EARLIER - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CC/2297/2026 (WP/7962/2026)	M/S MYB SECURITY SERVICES Vs SRI. S. SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
2	CC/2301/2026 (WP/5805/2026)	GANTA VENKATA PARAMESH Vs S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
3	CC/2307/2026 (CC/3951/2026)	COASTAL AQUA LABS VELANGI Vs S. SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
4	CC/2310/2026 (WP/8100/2026) IA 1/2026 Dispense with Petition	M/S MYB SECURITY SERVICES Vs SRI. S. SURESH KUMAR	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
5	CC/2332/2026 (WP/5031/2026)	MYB SECURITY SERVICES Vs N.V.V. SATYANARAYANA	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
6	CC/2333/2026 (WP/5033/2026)	G K CONSTRUCTIONS Vs N.V.V. SATHYA NARAYANA	DEVASRI ROSHAN KANCHARLA		EAST GODAVARI
7	CC/2349/2026 (WP/18439/2024)	D MOHAN BABU Vs SRI PEEYUSH KUMAR	GUMMADEVALLI VAMSI KUMAR		ANANTAPUR
8	CC/2350/2026 (WP/18446/2024)	D. MOHAN BABU Vs SRI PEEYUSH KUMAR	GUMMADEVALLI VAMSI KUMAR		ANANTAPUR
9	CC/2363/2026 (WP/30793/2024)	ADARI RAMA KRISHNA Vs V.V.RAMANA	B.ABHAY SIDDHANTH MOOTHA		VISAKHAPATNAM
10	WP/18330/2026 IA 1/2026 Direction Petition	R SATHYA SAVITHRI Vs THE STATE OF ANDHRA PRADESH	MAMILLA VICTOR	GP FOR GENERAL ADMINISTRATION GP FOR LAW LEGISLATIVE AFFAIRS GP FOR HOME	KURNOOL

COURT NO. 29**THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN****To be Heard on Wednesday The 8th day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR COMPLIANCE</u>					
11	CC/2998/2023 (WP/30521/2022) IA 1/2026 Recall Petition	MYNINE MURALI KRISHNA Vs SRI SHASHI BHUSHAN KUMAR	SRINIVASA RAO NARRA	S SIVA KUMARI BATTULA SANJIAH GANDHI NAGARAJU PULLAGURA SOMA RAJU YELISETTI RR 6 AND 7 NOTICE SERVED	GUNTUR
12	CC/583/2025 (WP/21721/2023)	K. NEERAJA Vs R.P. SISODIA IAS	V VINOD K REDDY	SUSHMA YAGANTI	CHITTOOR
<u>FOR ADMISSION</u>					
13	CC/1781/2024 (WP/6858/2021) IA 1/2026 Leave Petition IA 2/2026 Restoration Petition IA 3/2026 Implead Petition	SRI BABU JAGAJEEVANRAM AIDED ELEMENTARY SCHOOL Vs SRI PRAVEEN PRAKASH IAS	K JYOTHI PRASAD	L V S NAGARAJU RAMA CHANDRA RAO GURRAM	KRISHNA
14	CC/1806/2026 (WP/3492/2026)	M SIRI CHANDANA Vs SRI KOSINAPOGU CHINNAIAH	Y MAHA LAKSHMI	GUDDAPATI LAKSHMI NARAYANA	EAST GODAVARI
<u>ADMISSION</u>					
15	WP/4445/2016 IA 1/2016(WPMP 5685/2016) Direction Petition	SRI R.NAGAI AH Vs THE PUBLIC INFORMATION OFFICER	V B SUBRAHMANYAM	CH MARKONDAIAH	YSR KADAPA
16	WP/40451/2018 IA 1/2018 Direction Petition	SKYLINE (DAILY) Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR GENERAL ADMINISTRATION (AP)	KRISHNA
17	WP/45480/2018 IA 1/2018 Direction Petition	PUTREVU SUBBA RAO Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR GENERAL ADMINISTRATION (AP) G L NAGESWAR RAO	CHITTOOR
18	WP/3062/2019 IA 1/2019 Direction Petition IA 1/2020 Vacate Stay Petition IA 2/2026 Amendment Petition WP/6452/2019 WP/9483/2019 WP/41284/2018	N APARNA Vs THE STATE OF AP	M R K CHAKRAVARTHY	GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra V V SATISH (SC for APEPDCL) AISHWARYA NAGULA S PRANATHI (NOTE CASE)	KRISHNA
19	WP/41284/2018 IA 1/2018 Direction Petition IA 1/2023 Leave Petition IA 1/2026 Implead Petition	NUTHALAPATI SARADA Vs THE STATE OF ANDHRA PRADESH	PRABHAKAR PERI	GP MUNICIPAL ADMN AND URBAN DEV(AP) M R K CHAKRAVARTHY N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA

20	WP/6452/2019 IA 1/2019 Direction Petition	NUTHALALAPATI SARADA Vs ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	AISHWARYA NAGULA	V R REDDY KOVVURI M R K CHAKRAVARTHY V V SATISH (SC for APEPDCL)	KRISHNA
21	WP/9483/2019 IA 1/2019 Direction Petition	NUTHULAPATI APARNA Vs THE STATE OF AP	M R K CHAKRAVARTHY	GP FOR MUNICIPAL ADMN URBAN DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra V V SATISH (SC for APEPDCL) MADHAVA RAO NALLURI S PRANATHI K ARUNA V R REDDY KOVVURI (SC FOR APCPDCL)	KRISHNA
22	WP/20941/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	GEDELA RAJA SEKHAR Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HIGHER EDUCATION P NARAHARI BABU	VISAKHAPATNAM
23	WP/26822/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	THE KURNOOL DISTRICT MILK PRODUCERS MUTUALLY AIDED CO OPERATIVE UNION LTD Vs THE STATE OF AP	GANTA PRASAD	GP FOR LABOUR RAJESH KUMAR GUNDAPU SC For APCDCL ADAPA RAMYA SAHITHI NAIDU	KURNOOL
24	WP/29625/2025 IA 1/2025 Direction Petition IA 2/2025 Amendment Petition	NAKKA NAMMI GRACE Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR GENERAL ADMINISTRATION K S MURTHY ASSOCIATES KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
25	WP/31053/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	K. VENKATA RAMANA RAO Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU PALADUGU	GP MUNICIPAL ADMN AND URBAN DEV AP S.V.S.S.SIVARAM SC For VMC S PRANATHI	KRISHNA
26	WP/32325/2025 IA 1/2025 Set Aside Petition	NARASAYYA TOMPALA Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR GENERAL ADMINISTRATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VIZIANAGARAM
27	WP/33930/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	TIRU KSHETRALA RAKSHNA SAMITHI Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR
28	WP/35930/2025 IA 1/2025 Direction Petition	SHAIK ISMAIEL Vs THE STATE OF AP	T N M RANGA RAO	GP FOR GENERAL ADMINISTRATION GP FOR HOME	VISAKHAPATNAM
29	WP/564/2026 IA 1/2026 Direction Petition WP/8956/2026	GREEN CITY RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF AP	ANCHA PANDURANGA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S PRANATHI	KRISHNA
30	WP/8956/2026 IA 1/2026 Stay Petition	GREEN CITY RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES S PRANATHI	KRISHNA

31	WP/4992/2026 IA 1/2026 Direction Petition	GUMMADI RATNA RAJU Vs THE STATE OF ANDHRA PRADESH	O VENKATA RAJU	GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
32	WP/5964/2026 IA 1/2026 Direction Petition	DEVARAPALLI MALLIKHARJUNA RAO MAHESH Vs THE ELECTION COMMISSION OF INDIA (ECI)	PANGI RAJU BABU	D S SIVADARSHAN	KRISHNA
33	WP/6722/2026 IA 1/2026 Direction Petition	ARCHANA EXPORTS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR TOURISM GP FOR FINANCE PLANNING	KRISHNA
34	WP/7091/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	OIL AND NATURAL GAS CORPORATION Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR ENERGY GINJUPALLI SUBBA RAO	EAST GODAVARI
35	WP/7625/2026 IA 1/2026 Direction Petition	M/S. ABR AND NMR INFRA Vs STATE OF ANDHRA PRADESH	PANGULURU RACHANA	GP FOR CULTURE GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
36	WP/8805/2026 IA 1/2026 Suspension Petition WP/4129/2026 WP/8784/2026 WP/8914/2026 WP/8915/2026 WP/9304/2026 WP/9441/2026 WP/14443/2026	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
37	WP/4129/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO ARIGALA GANGADHARAM	KRISHNA
38	WP/8784/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
39	WP/8914/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASAD Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
40	WP/8915/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE AP REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
41	WP/9304/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
42	WP/9441/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA

43	WP/14443/2026 IA 1/2026 Suspension Petition	JASTI SHIVA PRASADU Vs THE ANDHRA PRADESH REAL ESTATE REGULATORY AUTHORITY	THUPILI RAVEENDRA BABU	GOLLA BASAVESWARA RAO	KRISHNA
44	WP/10280/2026 IA 1/2026 Direction Petition	PRASANNA KUMAR UDARAGUDI Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU TATAPUDI	GP FOR LAND ACQUISITION	GUNTUR
45	WP/11069/2026 IA 1/2026 Direction Petition	NAMBURU RANI Vs THE STATE OF ANDHRA PRADESH	ARUDRA VENKATA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI	GUNTUR
46	WP/12187/2026 IA 1/2026 Injunction Petition	P JAMALAI AH Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE S PRANATHI R3 R4 UNSERVED,	GUNTUR
47	WP/12495/2026 IA 1/2026 Direction Petition	THOKALA MAMTHI KUMARI Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR LAND ACQUISITION S PRANATHI	GUNTUR
48	WP/13109/2026 IA 1/2026 Direction Petition	KONDUPALLI VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR LABOUR GP FOR LABOUR T Nagaraja GP FOR HOME GP FOR REVENUE	YSR KADAPA
49	WP/13705/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition	AP FEDATATION OF ILTD COMPANY WORKERS UNION Vs THE STATE OF ANDHRA PRADESH	LEELA PRASAD MALLELA	GP FOR LABOUR M PITCHAIAH MAGANTI SAI KRISHNA	PRAKASAM
50	WP/13932/2026 IA 1/2026 Direction Petition	DEVINENI GOPI Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR MUNICIPAL ADMN URBAN DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) S PRANATHI	GUNTUR
51	WP/14875/2026 IA 1/2026 Direction Petition	KADIRI MOHAN Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR ENDOWMENTS JASHUVA PRAVEEN SODAGUDI R3 UNSERVED,TTD	CHITTOOR
52	WP/14898/2026 IA 1/2026 Direction Petition	G DEVIKAMMA Vs THE STATE OF ANDHRA PRADESH	ADARSHITHA KILARU	GP FOR ENDOWMENTS NVS PRASADA VARMA TTD	CHITTOOR
53	WP/15280/2026 IA 1/2026 Direction Petition	GRANDHI NAGENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR HOME KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	WEST GODAVARI
54	WP/17429/2026 IA 1/2026 Leave Petition IA 2/2026 Suspension Petition	THE ANDHRA JATHEEYA VIDYA PARISHAD Vs THE STATE INFORMATION COMMISSION	VAMSI KRISHNA VARANASI	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	KRISHNA

FOR HEARING

55	CC/4391/2023 (WP/8972/2023) IA 1/2023 Direction Petition IA 1/2025 Amendment Petition	M/S. SHANKARAA INFRA Vs A SURYA KUMARI	RAJA MANURI VENKATA SUMANTH	KALYAN CHAKRAVARTHY R OMKAR D RAMA RAO KOCHIRI	GUNTUR
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56	CC/1665/2025 (WP/11474/2025)	BANDARU VENKATA RAMANA Vs E N DHANAMJAYA RAO	MEKA RAHUL CHOWDARY	GANGA KUMAR CHAKRAVARTULA	VISAKHAPATNAM
57	CC/3636/2025 (WP/7157/2025)	G. KOTESWARA RAO Vs AJAY JAIN I.A.S	B SESIBUSHAN RAO	G RAJU MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	PRAKASAM
<u>FOR DISMISSAL</u>					
58	WP/18158/2007 IA 1/2009(WPMP 24503/2009) Direction Petition WP/26314/2007	G.RAN ACHANDRAIAH Vs THE EXECUTIVE OFFICER TIRUMALA TIRUPATHI	M N NARASIMHA REDDY	NVS PRASADA VARMA ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
59	WP/26314/2007 IA 1/2009(WPMP 24492/2009) Direction Petition	A. NAGESWARA RAO Vs THE EXECUTIVE OFFICER TIRUMALA TIRUPATHI DEVASTHANAMS	M N NARASIMHA REDDY	NVS PRASADA VARMA ANUP KOUSHIK KARAVADI(SC FOR TIRUMALA TIRUPATHI DEVASTHANAMS)	CHITTOOR
60	WP/16216/2017 IA 1/2017(WPMP 19929/2017) Suspension Petition IA 1/2018 Fix an Early Date	SAPTAGIRI GRAMEENA BANK Vs THE CENTRAL INFORMATION COMMISSION - CUM - SECOND	RANGA SURYA PRAKASH RAO KOLA	Y V ANIL KUMAR (Central Government Counsel) E RAMULU (SC FOR AP INF. COM.) SURESH KUMAR REDDY KALAVA	CHITTOOR
<u>SPECIALLY IDENTIFIED CASES</u>					
61	WP/7446/2011	PASUPULETI VENKATA LAKSHMI E.G. DIST Vs CHEIEF ELECTION COMMR SECBAD & 2 OTHERS	T V JAGGI REDDY	V V PRABHAKARA RAO SHANTHI NEELAM KRISHNA RAO M	EAST GODAVARI
62	WP/34756/2012 IA 1/2012(WPMP 44205/2012) Suspension Petition	THE PUBLIC INFORMATION OFFICER- CUM-PRINCIPAL C.S.R. Vs A.P. INFORMATION COMMISSION	Y V RAVI PRASAD ANUP KOUSHIK KARAVADI	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) G SESHADRI(SC FOR MPP ZPP) G VENKATA REDDY MADHAVA RAO NALLURI	PRAKASAM
63	WP/25770/2013 IA 1/2013(WPMP 31806/2013) Direction Petition IA 1/2023 For Being Mentioned	DHANABALA NARSIMHULU VISAKHAPATNAM DIST & ANR Vs DIST COLLECTOR VISAKHAPATNAM DIST & 2 OTHERS	T V SRI DEVI	GP FOR LAND ACQUISITION	VISAKHAPATNAM
64	WP/5846/2014 IA 1/2014(WPMP 7270/2014) Direction Petition	TIRUMALA VADUGU NAMBI RAMANUJA KODAM DHARMA PARIPALANA ANAN Vs TIRUMALA TIRUPATI DEVASTHANAMS CHITTOOR	K A NARASIMHAM	ANUP KOUSHIK KARAVADI	CHITTOOR
65	WP/38547/2015	NARAYANA ENG COLL Vs PRL..SECY. HIGHER EDUCATION DEPT. HYD. & 4 OTHERS	V B SUBRAHMANYAM	GP FOR HIGHER EDUCATION KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	SPS NELLORE
66	WP/8085/2016 IA 1/2016(WPMP 10268/2016) Suspension Petition	SRI S. LAKSHMINARAYANA Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) GP FOR LABOUR	VISAKHAPATNAM

67	WP/8088/2016 IA 1/2016(WPMP 10271/2016) Suspension Petition	SRI S. LAKSHMINARAYANA Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
68	WP/8120/2016 IA 1/2016(WPMP 10305/2016) Suspension Petition	SRI R. SRINIVASA RAO Vs THE STATE INFORMATION COMMISSIONER	B SOMASEKHAR	MOHSINA PARVEEN(SC FOR A.P IC) KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION)	VISAKHAPATNAM
69	WP/13708/2016 IA 1/2016(WPMP 17121/2016)-Direction Petition	P NAGARAJU KURNOOL DIST. Vs DIRECTOR PUB HEALTH & F.W. DEPT. HYD & 4 OTHERS	T V V KOTESWARA RAO	GP FOR MEDICAL HEALTH FW KAMBHAMPATI RAMESH BABU(SC FOR AP INFORMATION COMMISSION) MOHSINA PARVEEN(SC FOR A.P IC)	KURNOOL